

**SECURITIES APPELLATE TRIBUNAL,**  
**MUMBAI**

**DAILY BOARD FOR 15.02.2021 THROUGH VIDEO CONFERENCING**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER&HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<b><u>AT 11.05 A.M.</u></b>								
1	A. NO. 77_2021 AND MA. NO. 106_2021 STAY APPLICATION AND MA. NO. 113_2020	Dr. Prannoy Roy	DMD ASSOCIATES	SEBI		Admission		Room name for VC: - <b>CHANGEINCONTROL</b>
2	A. NO. 78_2021 AND MA. N. 107_2021 STAY APP.	Radhika Roy						
3	A. NO. 79_2021 AND MA. N. 108_2021 STAY APP.	RRPR Holdings Pvt. Ltd.						
4	A. No. 80_2021 AND MA. NO. 123_2021	NDTV						
<b><u>AT 11.15 A.M.</u></b>								
5	MA. NO. 104_2021 A(Stay Application) & A.No. 81/2021	Future Corporate Resources Pvt. Ltd. &Ors.	Mr. SomasekharSundaresan, Advocate- i/b Trilegal	SEBI	Mr. Ravi Kadam, Sr. Advocate – i/b- The Law Point	Admission	11.02.2021	Room name for VC: - <b>INSIDERFCRL</b>

**AT 11.25 A.M.**

06	341/2019 <b>A/W</b>	Le Waterina Resorts and Hotels Limited	Ms. PrajaktaSardesai, Advocate I/B Interjuris	SEBI	AkshayPatil Adv. i/b MDP & Partners	Admission/ Disposal	10.02.2021	Room name for VC: - <b>AOLEWATERINA</b>
	342/2019 <b>A/W</b>	RinkuJalan						
	343/2019 <b>A/W</b>	Sanjay Jalan						
	399/2019 <b>A/W</b>	R K Jalan						
	400/2019 <b>A/W</b>	AnilaJalan						
	A.No. 540/2019	KamleshShantilal Jain	Mr. Hara Kar, Advocate					

**AT 11.40 A.M.**

07	317/2018 <b>A/W</b>	LNS Stock Holding Pvt Ltd	Mr. Bharat Merchant,Adv. i/b Thakordas&Madgavka r	SEBI &Anr.	Mr. AnubhavGhosh, Adv. i/b The Law Point – R1 None for- R-2	Admission/ Disposal	15.01.2021	Room name for VC: - <b>FEELIABILITY</b>
	387/2018 <b>A/W</b>	V K Dua& Co.						
	433/2018 <b>A/W</b>	Kuber Securities Ltd.						
	487/2018 <b>A/W</b>	Subhash& Co.						
	298/2019 <b>A/W</b>	C. R. Jain & Co.						

	299/2019 <b>A/W</b>	Virendra Kumar Jain						
<b><u>AT 11.50 A.M.</u></b>								
08	321/2018	Suresh S Mehta	Ms. Vanessa Fernandes, Advocate	SEBI	Mr. MihirMody, Advocate i/b K. Ashar& Co.	Admission/ disposal	21.01.2021	Room name for VC: - <b>REVERSALTRADES</b>
<b><u>AT 12 NOON</u></b>								
09	MA. No. 337/2018 & 396/2018 <b>A/W</b>	Rajeev Bhanot&Ors.	Mr. SomasekharSundaresa n, Advocate	SEBI	Mr.Shyma Mehta, Sr. Advocate- i/b the Law Point	Admission/ disposal	21.01.2021	Room name for VC: - <b>SASTBHANOT</b>
	MA.No. 360/2018 &A.No. 405/2018 <b>A/W</b>	Vijay Sharma						
	MA.No. 525/2019 &A.No. 562/2019	Shruti Sharma						
<b><u>AT 12.10 P.M.</u></b>								
10	54/2019	Raj Oils Mills Limited.	Mr. Uzair Z. Kazi, Advocate	SEBI	Mr. AbhirajArora, Advocate i/b ELP	Admission/ Disposal		Room name for VC: - <b>MORATORIUMIBC</b>
<b><u>AT 12.20 P.M</u></b>								
11	MA.No. 71/2021 & MA.No. 93/2020 (Intervenor Application) & A.No.394/2019	Taparia Tools Ltd &Ors.	Mr. JanakDwarkadas, Senior Advocate–I/B- Parinam Law Associates	SEBI	Mr. ChiragBhavsar, Advocate	Admission/ Disposal	19.01.2021	Room name for VC: - <b>MPSREQUIREMENT</b>
	MA.No. 432/2019 & A.No. 427/2019	Shree Kumar Bangur	Mr. PradeepSancheti, Senior Advocate- i/b					

	435/2019	VirendraBangur	ShardulAmarchandMangaldas and Co.					
	436/2019	SaurabhBangur						
<b><u>AT 12.30 P.M.</u></b>								
12	MA.No. 626/2019 & A.No. 463/2019	Man Singh Verma	Mr.O.P. Sharma, Advocate	SEBI	Mr.AnubhavGhosh, Adv.i/b The Law Point	Admission/ Disposal	28.01.2021	Room name for VC: - <b>SRREBSLCIS</b>
<b><u>AT 12.40 P.M.</u></b>								
13	474/2019	Choice Equity Broking Private Limited	Mr. AdityaBhansali, Adv. i/b Mindspright Legal	SEBI	Mr. AbhirajArora, Adv. i/b ELP	Admission/ Disposal	14.01.2021	Room name for VC: - <b>AOCHOICE</b>
<b><u>AT 12.45 P.M.</u></b>								
14	A.No. 43/2020 <b>A/W</b>	Sukumar Subramanian	Mr. AnkitLohia, Advocate	SEBI	Mr. Shyam Mehta, Sr. Advocate- i/b K.Ashar and Co	Admission/ Disposal	16.12.2020	Room name for VC: - <b>SANRAAGDR</b>
	A.No. 51/2020 <b>A/W</b>	Rajagopal K						
	A.No. 89/2020 <b>A/W</b>	A.Venkatramani	Mr. Joby Mathew, Advocate				21.12.2020	
	MA.No. 549/2020 (Delay Application) & A.No. 513/2020 <b>A/W</b>	Uma Karthikeyan	Mr. SomasekharSundaresan, Advocate					

	MA.No. 550/2020 (Delay Application) & A.No. 514/2020	Uma Karthikeyan						
<b>AT 12.50 P.M.</b>								
15	A.No. 23/2021 and MA. No. 132_2021	Top Class Capital Markets Pvt. Ltd.	Mr. P.N. Modi, Senior Advocate i/b. M/s. Crawford Bayley & Co.	SEBI	Mr. Abhiraj Arora, Ad v. i/b ELP	Admission/ Disposal	13.01.2021	Room name for VC: - <b>DISGORGEINSIDER</b>
<b>AT 12.55 P.M.</b>								
16	MA.No. 323/2020 (Delay Application) & A.No. 315/2020 <b>A/W</b>	Ipsita Das Giri	Mr. Sheshashayee, Adv. i/b Fox Mandal & Associates	SEBI & Anr.	Mr. Abhiraj Arora, Ad v. i/b ELP	Admission/ Disposal	15.12.2020	Room name for VC: - <b>LIMITATIONRECOVERYWTM</b>
	MA.No. 324/2020 (Delay Application) & A.No. 316/2020 <b>A/W</b>	Ipsita Das Giri						
	MA.No. 325/2020 (Delay Application) & A.No. 317/2020	Ipsita Das Giri						
<b>AT 1.00 P.M.</b>								
17	A.No. 475/2020 <b>A/W</b>	Brickwork Rating India Pvt. Ltd.	Mr. Somasekhar Sundaresa n, Adv. i/b Samvad Partners	SEBI	Mr. Anubhav Ghosh, A dv. i/b The Law Point	Admission/ Disposal	18.01.2021	Room name for VC: - <b>DUEDILIGENCE</b>

	A.No. 454/2020	Care Ratings Ltd.	Mr. SomasekharSundaresa n,Adv. JobyMathew & Associates		Mr. GauravJoshi,Sr.A dv. i/b K.Ashar& Co.			
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